

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2600
TO BE ANSWERED ON THE 17TH MARCH, 2017
SAINIK SCHOOLS

2600. SHRI RAJU SHETTY:

Will the Minister of DEFENCE be pleased to state:

- the details of Sainik Schools functioning in the country, State / UT-wise;
- the details of criteria and guidelines for admission into these schools along with the relaxations being provided to various categories at present;
- whether the Government proposes to set up new Sainik Schools in the country;
- if so, the details thereof, State / UT-wise; and
- the time by which the said schools are likely to be established?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) There are total 25 Sainik Schools functioning in the country. State wise list of the Sainik Schools is given in Annexure-I.

(b) Sainik Schools admit boys in Classes VI & IX. Their age should be 10-11 years for Class VI and 13-14 years for Class IX as on 1st July of the year in which admission is sought. Admissions are made strictly in the order of merit on the basis of an entrance examination held once a year. The candidate who qualify in the written examination is called for interview. Admission is further subject to the candidates being found medically fit according to medical standards prescribed for entry to National Defence

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Academy. However, factors like height and weight, which are variable with age, are ignored. 15% of the total seats are reserved for Scheduled Castes and 7 ½ seats for Scheduled Tribes. Out of the remaining, 67% of the seats in each Sainik School are reserved for boys from the state in which the Sainik School is located. The shortfall, if any, and the remaining seats will be thrown open to boys from other States and Union Territories. 25% seats are reserved for children of service personnel including ex-servicemen.

(c) & (d): There is no plan to open more Sainik Schools other than the ones which are already under consideration. List of proposals of opening of Sainik Schools is given at Annexure-II.

(e) Once the “in-principle” approval is given by Ministry of Defence the onus is on the State Government to construct the infrastructure so that the school can commence at the earliest.

ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2600 FOR ANSWER ON 17.3.2017

STATE WISE LIST OF SAINIK SCHOOLS IN THE COUNTRY

S. No.	Name of School	State
1	Sainik School Korukonda	Andhra Pradesh
2	Sainik School Kalikiri	Andhra Pradesh
3	Sainik School Goalpara	Assam
4	Sainik School Nalanda	Bihar
5	Sainik School Gopalganj	Bihar
6	Sainik School Ambikapur	Chhattisgarh
7	Sainik School Balachadi	Gujarat
8	Sainik School Kunjpura	Haryana
9	Sainik School Rewari	Haryana
10	Sainik School Sujanpur Tira	Himachal Pradesh
11	Sainik School Nagrota	Jammu & Kashmir
12	Sainik School Tilaiya	Jharkhand
13	Sainik School Bijapur	Karnataka
14	Sainik School Kodagu	Karnataka
15	Sainik School Kazhakootam	Kerala
16	Sainik School Rewa	Madhya Pradesh
17	Sainik School Satara	Maharashtra
18	Sainik School Imphal	Manipur
19	Sainik School Punglwa	Nagaland
20	Sainik School Bhubaneswar	Odisha
21	Sainik School Kapurthala	Punjab
22	Sainik School Chittorgarh	Rajasthan
23	Sainik School Amaravathi Nagar	Tamil Nadu
24	Sainik School Ghorakhal	Uttarakhand
25	Sainik School Purulia	West Bengal

**ANNEXURE-II REFERRED IN THE REPLY GIVEN IN PARTS (c) & (d) OF LOK
SABHA UNSTARRED QUESTION NO 2600 FOR ANSWER ON 17.3.2017**

DETAILS OF PROPOSALS TO SET UP NEW SAINIK SCHOOLS

S. No.	State	Districts	Remarks
1.	Mizoram	Chhingchhip	Memorandum of Agreement signed.
2.	Rajasthan	Alwar	Memorandum of Agreement signed.
3.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed.
4.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed.
5.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed.
6.	Uttar Pradesh	Amethi	Memorandum of Agreement signed.
7.	Uttarakhand	Rudraprayag	Memorandum of Agreement signed.
8.	Maharashtra	Chandrapur	Memorandum of Agreement signed.
9.	Odisha	Sambalpur	Memorandum of Agreement signed.
10.	Telangana	Warangal	Memorandum of Agreement signed.
11.	West Bengal	Darjeeling	"In-principle" approval accorded.
12.	Assam	Golaghat	"In-principle" approval accorded.
13.	Arunachal Pradesh	Niglok Village District East Siang	"In-principle" approval accorded.
14.	Sikkim		State Govt. to indicate date for site inspection.
15.	Punjab		State Govt has not yet intimated any site for the School.
16.	Jharkhand	Godda	State Govt to indicate site and date for site inspection.
17.	M.P.	Sagar	Site survey completed.
18.	Tripura		State Govt to indicate site and date for site inspection.
19.	Andaman & Nicobar Islands		Andaman & Nicobar Administration had taken up the matter with MoD for opening of Sainik school in A&N Islands with a request to fund the entire capital cost of establishing a Sainik School by Ministry of Defence. Andaman & Nicobar Administration has been advised to approach M/o Home Affairs to provide the funds and forward the proposal to MoD with the financial commitments.
20.	Uttar Pradesh	Baghpat	Formal proposal is awaited from State Govt.
